

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 220 of 2013 & IA-300 of 2013

Dated : 4th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Himalaya Power Producers Association ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1
Mr. Anand K. Ganesan for R-2

ORDER

We have heard learned Sr. Counsel for the Appellant for some time.

Post the matter for further hearing on **28th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**